

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 32
TO BE ANSWERED ON THE 04TH FEBRUARY, 2025

COMMITTEE FOR LEGAL GUARANTEE TO MSP

*32. SHRI ANAND BHADAURIA

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:-

- (a) whether the Committee constituted for providing legal guarantee to MSP for agricultural produces has submitted its report to the Government;
- (b) if so, the details along with the salient features thereof;
- (c) if not, the reasons for delay;
- (d) whether the Government would bring a legislation to ensure legal guarantee of MSP to farmers of the country;
- (e) if so, the details thereof including the timeline fixed for the same; and
- (f) if not, the reasons therefor?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT IN RESPECT OF PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 32 DATED 04TH FEBRUARY, 2025 REGARDING COMMITTEE FOR LEGAL GUARANTEE TO MSP.

(a) to (f): The Government has constituted a Committee in July, 2022 vide notification dated 18-07-2022 which consists of representatives of farmers, Central Government, adequate representation of State Governments, eminent Agriculture Economists & Scientists etc. The Committee is to make suggestions so as to make Minimum Support Price (MSP) more effective and transparent; to promote natural farming; to change crop pattern keeping in mind the changing needs of the country. Since its inception, the committee has been holding regular meetings to deliberate on these key issues and develop actionable recommendations..
